

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

I.A. No. 97 of 2013 in
DFR No. 453 of 2013

Dated : 4th April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Indian Industries Association ... Appellant(s)
Versus
Uttar Pradesh Electricity Regulatory Commission
& Ors. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Pyoli

Counsel for the Respondent(s): Mr. M.G. Ramachandran with
Mr. Vishal Gupta and
Mr. Kumar Mihir for R-3
Mr. Pradeep Misra
Mr. Sanjay Singh

ORDER

I.A. No. 97 of 2013
(Appl. for condonation of delay)

Post the matter for orders on **05.04.2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/vt